

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s).1971-1973/2019

(Arising out of impugned final judgment and order dated 16-11-2018 in CRLA No. 2070/1988 16-11-2018 in CRLA No. 2104/1988 16-11-2018 in CRLR No. 1436/1988 passed by the High Court Of Judicature At Allahabad)

RAMESH CHANDRA RAI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 28211/2019 - EXEMPTION FROM FILING O.T.)

Date : 26-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Shantanu Krishna, AOR
 Mr. Shashank Shukla, Adv.

For Respondent(s)
 Ms. Srishti Singh, AOR

 Mr. T. Mahipal, AOR
 Mr. Rohit K. Sinha, Adv.
 Mr. Indrajeet Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER